

**List of the Officers of the Sub-Judge Cadre, whose names have been recommended to the State Government for appointment on promotion as Additional District Judge and for their inclusion in the Cadre of Jharkhand Superior Judicial Service in terms of Rule 4(b) & 4(c) of the Jharkhand Superior Judicial Service Rules, 2001 subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009:-**

Sl. No.	Name of the Officer with designation / Present place of Posting
1.	2.
1.	Sri Birendra Prasad Singh, Additional District & Sessions Judge, Koderma (in Officiating Capacity)
2.	Sri Shrikant Roy, Additional District & Sessions Judge, Giridih (in Officiating Capacity)
3.	Sri Kamlesh Mishra, Additional District & Sessions Judge, Hazaribagh (in Officiating Capacity)
4.	Sri Mohammed Kasim, Additional District & Sessions Judge, Garhwa (in Officiating Capacity)
5.	Sri Arun Kumar Gupta No. 1, Additional Judicial Commissioner, Ranchi (in Officiating Capacity)
6.	Sri Dinesh Kumar Singh, Additional District & Sessions Judge, Bokaro (in Officiating Capacity) (Under orders of transfer to Dhanbad)
7.	Sri Ram Naresh Mishra, Additional District & Sessions Judge, Dhanbad (in Officiating Capacity)
8.	Sri Kaushal Kishore Jha No. 1,, Additional District & Sessions Judge, Sahebganj (in Officiating Capacity)
9.	Sri Awadhesh Mall, Additional District & Sessions Judge, Deoghar (in Officiating Capacity)
10.	Sri Ramdhari Yadav, Additional District & Sessions Judge, Dhanbad (in Officiating Capacity)
11.	Sri Jai Prakash Narayan Pandey, Additional Judicial Commissioner, Ranchi (in Officiating Capacity)
12.	Sri Rabindra Nath Tiwary, Additional District & Sessions Judge, Gumla (in Officiating Capacity) (Under orders of transfer to Dhanbad)
13.	Sri Rama Shankar Shukla, Additional District & Sessions Judge, Godda (in Officiating Capacity)
14.	Sri Pradeep Kumar Maitra, Chief Judicial Magistrate, Dumka
15.	Sri Nirmal Kumar Agrawal, Chief Judicial Magistrate, Koderma
16.	Sri Ghanshyam Mallik, Chief Judicial Magistrate, Bokaro
17.	Sri Arun Kumar Singh No. 1, Sub Judge, Ranchi
18.	Sri Brajendra Nath Pandey, Chief Judicial Magistrate, Simdega
19.	Md. Zafar Imam, Chief Judicial Magistrate, Garhwa
20.	Sri Pravas Kumar Singh, Under Secretary, Law (Judicial) Department, Ranchi

21.	Sri Vijay Pratap Singh, Sub Judge I-cum-A.C.J.M., Latehar
22.	Sri Sifat Ahmad, Sub Judge I-cum-A.C.J.M., Khunti
23.	Sri Abani Ranjan Kumar Sinha, Deputy Registrar (Protocol), Jharkhand High Court, Ranchi
24.	Sri Anil Kumar Singh No. 2, Sub Judge I-cum-A.C.J.M., Hazaribagh
25.	Sri Ranjeet Kumar Choudhary, Sub Judge, Jamshedpur
26.	Smt. Seema Sinha, Sub Judge, Ranchi
27.	Sri Vivekanand Banerjee, Sub Judge I-cum-A.C.J.M., Jamtara
28.	Sri Lalji Singh Kushwaha, Sub Judge I-cum-A.C.J.M., Bokaro
29.	Sri Vijai Kumar Sharma, Sub Judge I-cum-A.C.J.M., Chatra
30.	Sri Mithilesh Prasad, Sub Judge I-cum-A.C.J.M., Lohardaga
31.	Sri Bipin Bihari, Under Secretary, Law (Judicial) Department, Ranchi.

  
09/8/11  
Registrar General.

Memo.No. 14185 / Apptt.

Dated Ranchi, the 09<sup>th</sup> August, 2011

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09/8/11  
Registrar General